

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.223 - IA/680(AHM)2022  
in  
**CP(IB) 88 of 2019**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Indu Corporation Pvt Ltd  
V/s

.....Applicant

Shree Narmada Architectural Systems Ltd

.....Respondent

**Order delivered on: 01/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Liquidator : Mr. Nipun Singhvi, Adv.  
For PNB : Mr. Shyamdhara Upadhyay, Adv.  
For the Respondent : Mr. Rajiv Chawla, Adv. for Mr. Arjun Sheth, Ad v. R-2 –  
UCO Bank  
Ms. Sushmita Chauhan, Adv. for PNB

**ORDER**

**IA/680(AHM)2022**

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 06.05.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**